



सत्यमेव जयते

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PART IV

Acts of Gujarat Legislature and Ordinances promulgated and Regulations made by the Governor.

The following Act of the Gujarat Legislature, having been assented to by the Governor on the 1st April, 2022 is hereby published for general information.

K. M. LALA,

Secretary to the Government of Gujarat,
Legislative and Parliamentary Affairs Department.

GUJARAT ACT NO. 5 OF 2022.

(First published, after having received the assent of the Governor, in the "*Gujarat Government Gazette*", on the 7th April, 2022).

AN ACT

to repeal the Gujarat Unprotected Manual Workers (Regulation of Employment and Welfare) Act, 1979.

It is hereby enacted in the Seventy-third Year of the Republic of India as follows:-

- | | | | |
|------------------|----|--|--------------------|
| | 1. | This Act may be called the Gujarat Unprotected Manual Workers (Regulation of Employment and Welfare) (Repeal) Act, 2022. | Short title. |
| Guj. 25 of 1979. | 2. | (1) The Gujarat Unprotected Manual Workers (Regulation of Employment and Welfare) Act, 1979 is hereby repealed. | Repeal and saving. |

- (2) Notwithstanding such repeal, the provisions of section 7 of the Gujarat General Clauses Act, 1904 shall apply in relation to the repeal of the Gujarat Unprotected Manual Workers (Regulation of Employment and Welfare) Act, 1979 as if the Act had been an enactment within the meaning of the said section 7.

**Bom. 1 of
1904.**
**Guj. 25 of
1979.**

